

(4) (A)

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

Registration (O A) no. 579 of 1987

Sunil Kumar and others applicants.

Versus

Union of India and others Respondents.

Connected with

Registration (OA) no. 486 of 1987

S.K. Agrawal and others applicants.

Versus

Union of India and others Respondents.
and

Registration No. 872 of 1987

P.N. Tripathi and others applicants.

Versus

Union of India and others Respondents.

Hon'ble D.S. Misra, A.M.

Hon'ble G.S. Sharma, J.M.

(By Hon'ble D.S. Misra)

For orders see our judgment of date in Original Application No. 486 of 1987 (S.K. Agrawal and others Versus Union of India and others).

D.S. Misra
A.M. 27/4/88

G.S. Sharma
J.M.

JS/27.4.88